

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1817
TO BE ANSWERED ON 08.03.2016**

†1817. ABOLISHING CASTEISM

SHRI GOPAL SHETTY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken / proposes to take any steps to abolish casteism, linguism and regionalism; and
- (b) if so, the details thereof along with the progress made so far, in this regard?

**ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): The Constitution of India prohibits discrimination on grounds of religion, race, caste, sex or place of birth and enjoins promotion of harmony and spirit of common brotherhood amongst all the people of India transcending religious, linguistic and regional or sectoral diversities. The government accordingly takes necessary action as per the Constitution and laws laid down to ensure that there is no discrimination on the basis of caste, language and religion.
